

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
RAJYA SABHA  
UNSTARRED QUESTION NO-2033  
ANSWERED ON- 17/12/2025

**NATIONAL HIGHWAYS DEVELOPMENT IN ODISHA**

2033. SHRI MUZIBULLA KHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total length of National and State Highways in Odisha;
- (b) the ongoing and completed road development projects in the last five years;
- (c) the steps taken to improve rural connectivity under central schemes;
- (d) the budget allocated for maintenance and new road construction; and
- (e) whether there are any proposals to enhance traffic safety and reduce road accidents in the State?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Total length of National Highways (NHs) and total length of State Highways in the state of Odisha are 5235 Km and 4112 Km respectively.
- (b) The Government through the Ministry of Road Transport and Highways is primarily responsible for the development and maintenance of National Highways (NHs) in the country. The number & cost of ongoing and completed NH development projects in the state of Odisha in the last 5 years are annexed.
- (c) The Government provides funds to the State Government for development of State roads under Central Road and Infrastructure Fund (CRIF). These development projects passes through rural as well as urban areas and helps in providing rural connectivity. Further, rural roads are developed under Pradhan Mantri Gram Sadak Yojana (PMGSY) for rural connectivity.
- (d) The budget allocation for maintenance of NHs and new construction of NHs for the current financial year in the state of Odisha are Rs. 315.78 Crore and Rs.2394.06 Crore respectively.
- (e) Provision for junction improvement, pavement marking, traffic calming measures, road signs, crash barriers at vulnerable locations, solar blinkers, cats eye, widening at curves &

narrow bridges/culverts, grade separated intersection, Vehicular underpass etc are incorporated in NH development projects undertaken in Engineering Procurement Construction (EPC) / Hybrid Annuity Model (HAM) model. Further, in case any deficiency is reported after the completion of the project, same is rectified by the contractor during its Defect Liability Period (DLP).

**ANNEXURE**

**ANNEXURE REFERRED IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2033 FOR 17-12-2025 ASKED BY SHRI MUZIBULLA KHAN REGARDING NATIONAL HIGHWAY DEVELOPMENT IN ODISHA**

Sr. No.	Year	A		B		C		D		E	
		Sanctioned Projects		Completed Projects out of sanctioned projects at (A)		Ongoing Projects out of sanctioned projects at (A)		Sanctioned but not Awarded / Appointed Projects out of sanctioned projects at (A)		Terminated/ De-sanctioned/ To be De-sanctioned/ Under sub-judice Projects out of sanctioned projects at (A)	
		Nos.	Cost (Rs in cr)	Nos.	Cost (Rs in cr)	Nos.	Cost (Rs in cr)	Nos.	Cost (Rs in cr)	Nos.	Cost (Rs in cr)
1	2020-21	23	4497.48	13	712.69	9	3630.74	0	0.00	1	154.05
2	2021-22	35	9673.94	7	371.62	26	9051.87	0	0.00	2	250.45
3	2022-23	37	6265.58	1	461.00	32	5297.14	3	499.14	1	8.30
4	2023-24	18	4284.12	2	178.62	13	2999.98	3	1105.52	0	0.00
5	2024-25	32	4329.14	2	87.57	21	628.77	8	3284.63	1	328.17

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